

TEXTILE AND APPAREL EXPORTS

5183. SHRI ARVIND DHARMAPURI:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Government maintains data on textile and apparel exports and if so, the details thereof during the last five years, State-wise, particularly for Telangana;
- (b) the policy measures and initiatives undertaken to promote balanced regional growth and enhance global competitiveness of textile clusters across the country, State-wise;
- (c) the details of subsidies, financial assistance and other support provided under various Central schemes for revival, protection and promotion of traditional and declining textile crafts and handloom sectors, State-wise; and
- (d) the specific steps taken to support traditional textile artisans in regions such as Telangana, North East and Gujarat including cluster development, skill upgradation, marketing support and export facilitation?

उत्तर
ANSWER

वस्त्र मंत्री (श्री गिरिराज सिंह)
MINISTER OF TEXTILES
(SHRI GIRIRAJ SINGH)

(a) & (b): Textile and apparel exports, including handicrafts, increased from Rs. 2,33,304.0 crore in 2020–21 to Rs. 3,19,573.2 crore in 2024–25, registering a CAGR of 8.2% despite global challenges. State-wise export data for textiles and apparel, including handicrafts, along with that of Telangana, is placed at Annexure-I. (**Annexure-I**).

The Government is implementing various schemes/initiatives to boost the Indian textile and apparel sector and enhance its competitiveness from Country. The major schemes/initiatives include PM Mega Integrated Textile Regions and Apparel (PM MITRA) Parks Scheme to create a modern, integrated, world class textile infrastructure; Production Linked Incentive (PLI) Scheme focusing on man made fibre (MMF) Fabric, MMF Apparel and Technical Textiles to boost large scale manufacturing and enhancing competitiveness; National Technical Textiles Mission focusing on Research Innovation & Development, Promotion and Market Development; SAMARTH – Scheme for Capacity Building in Textile Sector with the objective providing demand driven, placement oriented, skilling program; Silk Samagra-2 for comprehensive development of sericulture value chain; National Handloom Development Program for end to end support for handloom sector. Ministry of Textiles is also implementing National Handicrafts Development Programme and Comprehensive Handicrafts Cluster Development Scheme for promotion of handicrafts. The Government is also implementing Rebate of State and Central Taxes and Levies (RoSCTL) scheme for Apparel/Garments and Made-ups to enhance competitiveness by adopting principle of zerorated exports. Further, textiles products not covered under the RoSCTL scheme are covered under Remissions of Duties and Taxes on Exported Products (RoDTEP) along with other products.

(c) & (d): The Office of the Development Commissioner (Handicrafts) under the aegis of Ministry of Textiles implements two schemes namely National Handicrafts Development Programme (NHDP) and Comprehensive Handicrafts Cluster Development Scheme (CHCDS) for overall development and promotion of handicrafts sector across the country. Under these schemes, need based financial assistance is provided for end-to-end support to the artisans through marketing events, skill development, cluster development, formation of Producer Companies, direct benefit to artisans, infrastructural and technology support, research and development support, digitization, branding and marketing of handicraft products in domestic & international markets etc. which benefit the traditional crafts and artisans throughout the country including in the state of Telangana, North East, and Gujarat.

The Fund sanctioned under the NHDP and CHCDS schemes during the financial year 2025–26 (up to February 2026) in the states of Telangana, North East, and Gujarat.

SI No	States	Fund Sanctioned F/Y (2025-26) (Rs. In crores)
1	Telangana	7.24
2	North East states	24.69
3	Gujarat	7.25

The Office of Development Commissioner (Handlooms) administer following two schemes for promotion of handloom sector and welfare of handloom workers across the country:

1. National Handloom Development Programme;
2. Raw Material Supply Scheme;

Under these schemes, financial assistance is provided to eligible handloom agencies/workers for raw materials, procurement of upgraded looms & accessories, solar lighting units, construction of workshed, skilling, product diversification & design innovation, technical and common infrastructure, publicity and brand development through India Handloom Brand (IHB), Handloom Mark (HLM) and GI tag, e-commerce facilities, marketing of handloom products in domestic/overseas markets, concessional loans under weavers' MUDRA scheme and social security etc.

The support provided to handloom sector in Telangana, North East and Gujarat during 2021-22 to 2025-26 (as on 28.02.2026) is as follows:

Initiatives	Telangana	North East	Gujarat
Small Cluster Development Programme sanctioned	26	123	3
No. of weavers imparted Skill upgradation training	1,916	7,035	1,320
Marketing events organized	20	298	0
Producer Companies formed	36	30	3
No. of weavers enrolled under PMJJBY/PMSBY	52,147	3,99,798	6,116
No. of handloom awardee weavers to whom monthly financial assistance provided	183	5	68
No. of scholarships provided to weavers' children	17	104	9
Yarn supplied under Transport subsidy and Price subsidy (In lakh kg.)	37.53	25.10	3.3

India's textile & apparel including Handicrafts exports (Value in Rs. Lakh)						
Sl No.	State	2020-21	2021-22	2022-23	2023-24	2024-25
1	TAMIL NADU	4592285.13	6500831.31	6416169.29	5936954.94	6786347.81
2	GUJARAT	3750095.33	5485846.28	4046622.05	4760260.65	5015027.43
3	HARYANA	2216768.17	3144353.78	2987094.21	3015599.89	3484302.82
4	MAHARASHTRA	2962933.23	3991104.05	3210159.82	3500444.14	3361051.89
5	UTTAR PRADESH	2015676.73	2722116.41	2959318.76	2846424.39	3180440.73
6	KARNATAKA	1417198.23	2039068.62	2334976.85	2266933.19	2396113.54
7	RAJASTHAN	905632.29	1382250.81	1270167.98	1344808.39	1456024.33
8	PUNJAB	971860.19	1573923.06	1204322.58	1242126.80	1182047.62
9	MADHYA PRADESH	989051.01	1571053.43	1079793.54	1151021.26	1174887.72
10	WEST BENGAL	667247.61	944947.37	970372.15	900138.31	962899.22
11	DELHI	1311584.04	1155094.97	956620.73	853933.33	916800.67
12	DADRA,NH,DAMAN,DIU	490479.22	827473.49	616460.77	582783.42	625623.34
13	ANDHRA PRADESH	330978.18	573956.31	351840.17	398386.93	441146.98
14	KERALA	213783.73	303660.23	280982.47	307818.46	367831.39
15	HIMACHAL PRADESH	131956.29	246080.29	207754.06	196379.37	195720.17
16	TELANGANA	149438.72	350005.60	108008.06	138146.99	125944.35
17	JAMMU AND KASHMIR	49962.35	82018.99	81282.93	73455.05	78118.70
18	ODISHA	21167.30	64105.01	52838.92	70813.22	75732.89
19	BIHAR	29636.95	27419.56	22246.20	26777.82	37561.25
20	UTTARAKHAND	38385.51	63019.60	36471.93	34426.46	34851.25
21	JHARKHAND	7025.04	5624.83	11873.86	20824.47	30303.47
22	PUDUCHERRY	19152.87	12379.97	12477.29	10801.97	10844.25
23	CHANDIGARH	3912.66	7366.01	23667.39	13297.88	7469.78
24	CHHATTISGARH	669.02	2422.34	2335.03	3326.82	4754.73
25	GOA	3738.56	4274.03	4135.97	1960.43	2839.95
26	ASSAM	2850.94	5273.29	3244.63	1928.61	1808.26
27	LADAKH	0.66	13.85	14.68	8.07	71.93
28	NAGALAND	83.51	234.85	122.11	116.87	60.77
29	MEGHALAYA	32.61	19.07	0.00	24.98	60.18
30	TRIPURA	24.78	31.03	30.21	18.49	21.96
31	SIKKIM	21.74	1.82	14.87	0.00	18.18
32	MANIPUR	0.00	449.01	2.09	11.55	12.30
33	ARUNACHAL PRADESH	10.58	0.93	0.00	0.00	8.88
34	LAKSHADWEEP	9.63	96.13	0.00	48.09	4.52
35	MIZORAM	0.00	0.74	0.00	35.03	0.13
36	ANDAMAN AND NICOBAR ISLANDS	0.00	0.00	0.00	0.00	0.02
	Grand Total	23330402.60	33133024.59	29428874.52	29700356.03	31957320.85

Source: DGCIS&S; The total export value includes unspecified data as well.
